

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

D.A. No. 256 of 1997.

Monday this the 17th day of February 1997.

CORAM:

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

M. Bhaskaran,
Temporary status attained Gang Man,
Under Section Engineer,
(Permanent Way),
Southern Railway,
Angadipuram,
residing at:

Elayingathu House,
Post Kizhayoor,
Pattambi.

.. Applicant

(By Advocate Shri T.C. Govindaswamy)

Vs.

1. Union of India through
the General Manager,
Southern Railway,
Headquarters Office,
Park Town P.O.,
Madras - 3.

2. The Senior Divisional Engineer,
(Co-ordination)
Southern Railway,
Divisional Office,
Palghat.

3. The Divisional Personnel Officer,
Southern Railway,
Palghat Division,
Palghat.

.. Respondents

(By Advocate Shri Santhosh Mathew) (represented)

The application having been heard on 17th February 1997, the Tribunal on the same day delivered the following:

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.....2/-

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

Learned counsel for applicant wishes to withdraw the application. The application is dismissed as withdrawn. No costs.

Dated the 17th February, 1997.

G. Venkatakrishnan
P.V. VENKATAKRISHNAN

ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN

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